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Re: Demand for the

discussion on the

SHRI SURINDER KUMAR SINGLA: Sir, you must direct the Government to place the report on the Table.

श्री अजीत जोगीः रिपोर्ट से कुछ नहीं होने वाला, रिपोर्ट पर कार्रवाई चाहते हैं। ...(व्यवधान)... हमारे नेता की नृशंस की गई है, हमारे नेता की हत्या के पीछे साजीश हुई है। उस साजीश में जवाबदार लोग आपके साथ बैठे हुए हैं। हम उस पर कार्रवाई चाहते हैं। ...(व्यवधान)... और जब तक यह आपके साथ रहेंगे यह हाऊस नहीं चलेगा ...(व्यवधान)...

Tell us what action you are taking. ... (Interruptions)...

Tell us what action you are taking. ...(Interruptions)...

THE PRIME MINISTER (SHRI I.K. GUJRAL): Sir, I am laying ...(Interruptions)...

SHRI AJIT P.K. JOGI: Tell us what action you are taking. ...(Interruptions)...

SHRI I.K. GUJRAL: I am laying it. ...(Interruptions)... I am laying it. ...(Interruptions)... I am laying the Report. ...(Interruptions)... I want to lay it. ...(Interruptions)... I am laying the Report. ...(Interruptions)... Please sit down. ...(Interruptions)... I am laying the Report. ...(Interruptions)...

## PAPERS LAID ON THE TABLE

Interim Report of the Jain Commission of Inquiry and related papers.

THE PRIME MINISTER (SHRI I.K. GUJRAL): Sir, on behalf of the Home Minister, Shri Indrajit Gupta, I beg to lay on the Table, a

copy each of the following papers:-

- (i) Interim Report of the Jain Commission
  - · of Inquiry relating to assassination of

Rajiv Gandhi and the Memorandum of Action Taken thereon. [Placed in Library. See No. LT 2373/97]

(ii) Explanatory Memorandum regarding not laying the Hindi version of the Interim Report and Memorandum of Action Taken along with the English version. [Placed in Library. See No. LT 2374/97]

(Interruptions)

RE: **DEMAND FOR** THE DISCUSSION ON THE INTERIM REPORT OF THE JAIN COMMISSION

SHRI SURESH PACHOURI (Madhva Pradesh): Sir, we want a discussion on the Report. ... (Interruptions)...

SHRI AJIT P.K. JOGI (Madhya Pradesh): Sir, we want to know what action is taken on the Report. ... (Interruptions)...

THE PRIME MINISTER (SHRI I.K. GUJRAL): I have laid it on the Table of the House. ... (Interruptions)...

SHRI SURESH PACHOURI: What about the ATR? ...(Interruptions)... We discussion this. ...(Interruptions)...

" CHAIRMAN: MR. Please. Please ...(Interruptions)... Please ...(Interruptions)... ...(Interruptions)...

SHRI S.S. AHLUWALIA (Bihar): What action have you taken? ...(Interruptions)... action have you ...(Interruptions)... We want to know what action you have taken. ...(Interruptions)...

CHAIRMAN: ...(Interruptions)... Please.

SHRI SURESH PACHOURI: Sir, we are not satisfied with the laying of the Jain Commission Report ... (Interruptions)...

CHAIRMAN: Please. ...(Interruptions)... You please hear me. ...(Interruptions)... Please sit down. ...(Interruptions)... The Prime Minister has placed the Interim Report of the Jain Commission of Inquiry relating to the assassination of Shri Rajiv Gandhi and the

<sup>†[ ]</sup> Transliteration in Arabic script.

Memorandum of Action Taken thereon the Table of the House. ...(Interruptions)...

SHRI H. HANUMANTHAPPA (Karnataka): Mr. Chairman, Sir,...

MR. CHAIRMAN: Please let me say something. Now it has been placed on the Table of the House and the copies of the Interim Report are received by the Table Office and are available there. So, it is already there. ...(Interruptions)...

SHRI S.S. AHLUWALIA: What action have they taken? ... (*Interruptions*)...

SHRI JANARDHANA POOJARY (Karnataka): Sir, I am on a point of order. ...(Interruptions)...

SHRI AJIT P.K. JOGI: We want to know what action they have taken.

SHRI SURESH PACHOURI: We want to know from the Prime Minister ...(Interruptions)...

SHRI S.B. CHAVAN (Maharashtra): Sir, I would like to make a submission. ...(Interruptions)...

MR. CHAIRMAN: Please. ...(Interruptions)... Let me hear.

SHRI S.B. CHAVAN: Sir, I am making a submission through you to the hon. Prime Minister to let this House know as to what action he has taken in the ATR. Since the Report has been laid on the Table of the House, it should be possible for him to tell us as to what action he has taken on the demand which was put forth by the Congress Party.

SHRI I.K. GUJARAL: Sir, my hon. friend is a very experienced Home Minister. He also knows how these reports are dealt with. He has dealt with many reports including the Indira Gandhi assassination report. Therefore, ...(Interruptions)...

SHRI S.S. AHLUWALIA: Sir, what is this?

SHRI SURESH PACHOURI: Sir, he is trying to dilute this matter. ...(Interruptions)...

SHRI AJIT P.K. JOGI: Sir, he is trying to pooh-pooh the report. ...(Interruptions)...

SHRI SURINDER KUMAR SINGLA (Punjab): Sir, I am on a point of order.

SHRI I.K. GUJRAL: My hon. friend. ...(Interruptions)...

SHRI SURINDER KUMAR SINGLA: Sir, I am on a point of order. ... (Interruptions)...

SHRI S.S. AHLUWALIA: We are not here to compare things. ...(Interruptions)... We want to know what action he has taken. He is comparing ...(Interruptions)... We don't want to hear him. ...(Interruptions)...

SHRI JANARADHANA POOJARY: Sir, I am on a point of order. Sir, you have to give your ruling.

SHRI AJIT P.K. JOGI: The Jain Commission has held certain people responsible for the murder of late Rajiv Gandhi. Those persons are sitting with them. What action have they taken against them? ...(Interruptions)...

SHRI JANARADHANA POOJARY: Sir, Rule 267 is being violated. Sir, you are keeping quiet. The Question Hour has not been suspended. We would like to know whether the Question Hour has been suspended or not. Sir, you have to take the House into confidence. Sir, you are keeping mum. ...(Interruptions)...

SHRI SURINDER KUMAR SINGLA: The sanctity of the House is being violated. ...(Interruptions)... When the Question Hour has not been suspended, how can the Prime Minister lay the report? ...(Interruptions)...

SHRI JANARADHANA POOJARY: Sir, we would like to know whether the Question Hour has been suspended or not. Sir, you are keeping sum.

MR. CHAIRMAN: The Leader of the House had said something and the Prime Minister wanted to reply. Allow him ...(Interruptions)...

SHRI S.S. AHLUWALIA: He is comparing ...(Interruptions)...

SHRI AJIT P.K. JOGI: He is playing with our sentiments. He is not serious about the issue. ...(Interruptions)...

SHRI MD. SALIM (West Bengal): Sir, what is this? They wanted the Report to be placed. ... (Interruptions)...

SHRI PRANAB MUKHERJEE (West Bengal): Mr. Chairman, Sir, I would like to know, through you, in regard to a procedural

matter. My colleague, the Leader of the Congress (I) Party, tabled a Motion under Rule 267 for suspension of the Question Hour. I presume that when you allowed the Prime Minister to lay the Paper regarding the Jain Commission on the Table of the House, you had agreed to the Motion moved by Shri Chavan for suspension of the Question Hour. Therefore, the Question Hour has been suspended. Please correct me if I am wrong ...(Interruptions)... And once the Question Hour has been suspended, as per the rules, you should move on to the next business listed in the Order Paper. The Question Hour has been suspended and the Paper in regard to the Jain Commission has been laid on the Table of the House. Now, in regard to other business, please take a decision. Let us not allow ourselves to sit here without conducting any business of the House.

MR. CHAIRMAN: The question has not been put to the House and it has not been okayed. So, the Question Hour has not been suspended. I had requested ...(Interruptions)...

SHRI H. HANUMANTHAPPA. The Report cannot be tabled then. ...(Interruptions)...

SHRI MD. SALIM: They wanted the Prime Minister to elaborate on the action taken. ...(Interruptions)...

SHRI K. KARUNAKARAN (Kerala): There cannot be any business other than the business listed here. There is no business till 12 o'clock if the Question Hour has been suspended. ...(Interruptions)...

SHRI V.P. DURAISAMY (Tamil Nadu): The Prime Minister has violated the rule ...(Interruptions)... You are keeping quiet.

MR. CHAIRMAN: The Question Hour cannot be suspended without putting the Motion before the House....(Interruptions)...

SHRI H. HANUMANTHAPPA: If the Question Hour has not been suspended, then the laying of the Paper is not in order ...(Interruptions)... Even the Prime Minister cannot violate the rules of Parliament ...(Interruptions)...

SHRI GURUDAS DAS GUPTA (West Bengal): It is the Chairman's decision. Nobody can question the decision of the Chairman.

...(Interruptions)... The Chairman's authority cannot be questioned. It is beyond anybody's prerogative to question the authority of the Chairman. It is the wisdom of the Chair. ...(Interruptions)...

श्री वसीम अहमद (उत्तर प्रदेश)ः आप चेयरमैन साहब की बात सुनिए।...(व्यवधान)...

SHRI PRANAB MUKHERJEE: Sir, would you kindly clarify one position? If you say that the Question Hour has not been suspended, then the laying of Papers on the Table of the House cannot be done. It should be either that you have suspended the Question Hour and allowed the Prime Minister to lay the Paper on the Table of the House or that no business has been conducted. Until the Question Hour is over, Papers cannot be laid on the Table of the House. Both these cannot go together. ...(Interruptions)...

MR. CHAIRMAN: Sir, you say that the Question Hour was not suspended. The Prime Minister has laid the paper on the Table of this House.

You cannot say at 11.30 A.M. that papers are laid. Papers have to be laid on the Table of the House at 12 o'clock. He cannot lay them between 11.00 A.M. and 12.00 unless you suspend the Question Hour. You cannot ask the Prime Minister to lay the Paper on the Table of the House. If you allow the Prime Minister to lay the Paper on the Table of the House, then the Question Hour has to be suspended. Both things cannot go together. Please clarify. ...(Interruptions)...

SHRI GURUDAS DAS GUPTA: The decision of the Chairman cannot be questioned. ...(Interruptions)... It is beyond anybody's prerogative to question. ...(Interruptions)...

श्री वसीम अहमदः चेयरमैन साहब ने रूलिंग दी है, ...(व्यवधान)...

SHRI DIPANKAR MUKHERJEE (West Bengal): You are violating the rules by questioning the decision of the Chair. ...(Interruptions)...

SHRI MD. SLAIM: They cannot challange the ruling of the Chair. They are violating the rules. ...(*Interruptions*)...